

**THE NOTICE OF RELIGIOUS CEREMONIES  
(REPEAL OF REQUIREMENTS) ACT, 1950.**

No. V of 1950.

**CONTENTS.**

**Sections.**

1. Short title, and commencement.
2. Repeal.



**\* THE NOTICE OF RELIGIOUS CEREMONIES  
(REPEAL OF REQUIREMENTS) ACT, 1950 F.**

No. V OF 1950.

WHEREAS persons intending to conduct a religious procession or to perform a religious ceremony in public have heretofore been required to give notice of their intention so to do ;

And whereas it is expedient that this requirement should cease to operate ;

It is hereby enacted as follows :—

1. (1) This Act may be called the Notice of Religious Ceremonies (Repeal of Requirements) Act, 1950. Short title  
and com-  
mencement.

(2) It shall come into force on the date of its publication in the Jarida.

2. The rules published in the Jarida No. 5, Extraordinary Repeal. dated the 1st Thir, 1338 Fasli, and Jarida No. 31, dated 12th Thir, 1340 Fasli, are hereby repealed.

